

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 66 of 2011

Dated: 11th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Power Poorv
Kshetra Vidyut Nigam Ltd. & Ors. ... Appellant(s)
Versus**

**Madhya Pradesh Electricity
Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Surbhi Sharma for R.1
Ms. Sampada Narang for R.2

ORDER

Post the matter for further hearing on **18.01.2012.**

**(Rakesh Nath)
Technical Member
TS/KS**

**(Justice M. Karpaga Vinayagam)
Chairperson**